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सोने में तोलने के लिये उपयुक्त स्वर्ण राशि को राज्य के खजाने में जमा करा दिया था;

(ख) क्या मुख्य मत्नी ने यह भी स्पष्ट किया था कि श्री गणपतलाल ने वह स्वर्ण राशि राष्ट्रीय सुरक्षा कोष में स्वर्गीय प्रधान मंत्री को तोलने के बाद जमा करने को कहा था; ग्रौर

(ग) यदि हां, तो उपर्युक्त तोल प्रक्रिया के पश्चात् राष्ट्रीय सुरक्षा कोष में कितना सोना जमा किया गया था ?

†[Gold for the National Defence Fund

*458. SHRI RAJNARAIN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Shri Sukhadia, Chief Minister of Rajasthan, told the "Hindustan Samachar" at Jaipur on the 11th December, 1965 that Shri Ganpat Lal had deposited in the Government treasury the requisite quantity of gold meant for weighing the former Prime Minister, Shri Lal Bahadur Shastri, in gold;

(b) whether the Chief Minister also made it clear that Shri Ganpat Lal had said that he would deposit the quantity of gold in the National Defence Fund after weighing the late Prime Minister; and

(c) if so, what is the quantity of gold deposited in the National Defence Fund after the said weighing?]

वित्त मंत्री (श्री शचीन्द्र चौधरी) : (क) ग्रौर (ख) राजस्थान के मुख्य मंत्री ने, 11 दिसम्बर 1965 को जयपुर में 'हिन्दुस्तान समाचार' को खजाने में सोना जमा कराने के बारे में ठीक क्या शब्द कहे थे, इसकी मरकार को जानकारी नहीं है । लेकिन उन्होंने यह मालूम पड़ने दिया था कि प्रधान मत्नी को तोलने के बाद श्री गणपतलाल सोने को राष्ट्रीय रक्षा कोष में जमा करा देगा ।

(ग) यह प्रक्ष्न ही नहीं उठता क्योंकि श्री लाल बहादुर शास्त्री को इस सोने से नही तोला गया।

†[THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) The precise words used by the Chief Minister, Rajasthan in his statement to the "Hindustan Samachar" at Jaipur on 11th December, 1965 regarding the depositing of gold in the treasury are not known to the Government. He, however, let it be understood that Shri Ganpat Lal would deposit the gold in the National Defence Fund after weighing the Prime Minister.

(c) Does not arise as Shri Lal Bahadur Shastri was not weighed with this gold.]

NON-PRACTISING ALLOWANCE TO C.H.S. DOCTORS

459. SHRI V. M. CHORDIA: SHRI NIRANJAN VARMA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that nonpractising allowance in the case of allopathic physicians working under the Central Health Scheme has been enhanced; and

(b) if so, whether this allowance has been enhanced in the case of Ayurvedic physicians also; if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR SUSHILA NAYAR): (a) Yes, Madam.

†[] English translation.

(b) No, Madam. The enhanced nonpractising a'lowance is applicable only to the Officers included in the C.H.S.

ENCROACHMENT BY ALLOTTEES IN D.I.Z. AREA

*460. SHRI RAMESH CHANDRA VYAS: Will the Minister of WORKS, HOUSING AND URBAN DEVELOP-MENT be pleased to state:

(a) whether it is a fact that certain allottees of Government quarters in the D.I.Z. area, New Delhi have encroached over the bajri paths in front of their quarters;

(b) whether it is also a fact that these allottees have since been directed to vacate these encroachments; and

(c) if so, whether these encroachments have since been vacated; and if not, what steps Government propose to take in the matter?

THE MINISTER OF WORKS. HOUSING AND URBAN DEVELOP-MENT (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) Yes.

(c) Out of 48 cases so far reported to us, encroachments have been removed in 9 cases. The remaining 39 cases are being pursued.

राजस्थान में सुखा तथा भ्रकाल की स्थिति के हल के लिये योजना

*461. श्री सुन्दर सिंह भंडारी : क्या योजना तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान में ग्राये माल पड़ने वाले सूखे ग्रौर ग्रकाल की स्थिति के स्थायी हल की कोई योजना सरकार के विचाराधीन है; श्रौर

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

to Questions

†[Scheme for solving Drought and FAMINE IN RAJASTHAN

461. SHRI SUNDAR SINGH BHANDARI: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state:

(a) whether there is any scheme under Government's consideration to solve permanently the problem of drought and famine in Rajasthan, recurring almost every year; and

(b) if so, the details thereof?]

योजना तथा समाज कल्याण मंत्री (श्री ग्रज्ञोक मेहता): (क) ग्रौर (ख) इस विषय में राजस्थान के मुख्य मंत्री ने योजना मंत्री को एक पत्न लिखा है। ग्रागे ग्रौर ब्यौरे की इन्तजारी की जा रही है।

†[THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) and (b) The Chief Minister of Rajasthan has addressed a letter on the subject to the Planning Minister. Further details are awaited.1

REMUNERATION PAID TO MR. JAFFRAY TURNER

*462, SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that on the termination of the Managing Agency of Asiatics Steam Navigation Company, Messrs, Turner Morrison and Co., Ltd., agreed to pay Mr Jaffray Turner a remuneration of £ 12,000 per annum;

(b) if so, whether under the terms of this agreement £ 8,000 were to be